

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/714/2020

This the 18th day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**



Dr. Shweta Bhagat Age 33 years, D/o Dr. Girdhari Lal, R/o H. No. 85, Kabir Nagar, Poonch House Talab Tillo, Jammu at present Posted as Medical Officer, District Hospital, Samba.

.....Applicant
(Advocate: Mr. Rupinder Singh)

Versus

1. UT of Jammu and Kashmir, Through Commissioner-Secretary to Government, Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Financial Commissioner to Government, Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
3. Principal/Dean Government Medical College, Bakshi Nagar, Jammu.
4. Director Health Services, Jammu.

.....Respondents
(Advocate:- Mr. Rajesh Thappa, Deputy Advocate General)

O R D E R
[O R A L]

Justice L. Narasimha Reddy, Chairman:

Shri Amit Gupta, learned Addl. Advocate General, appearing for the Respondents, submits that the applicant secured 66.08% marks, whereas the last selected candidate secured 68% marks.

2. Hence, the O.A. is dismissed as infructuous. There shall be no order as to costs.

(A.K. BISHNOI)
MEMBER (A)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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